Shri Datar: Some of the schemes are being implemented by the municipality and others by the administration.

Oral Answers

Shri Dasaratha Deb: May I know whether the Government received any memorandum from the Agartala Citizens Committee recently and if so. what steps are being taken in regard to it?

Shri Datar: I am not aware of that.

Shri Bangshi Thakur: During the Maharaja's period, there was a plan to extend the Agartala town towards the Kunjaban hills to get rid of the congestion. May I know whether Government is willing to pursue that plan?

Shri Datar: Government will pursue all plans that are necessary for proper expansion.

· Primary and Middle Schools

- *1183. Shri Vajpayee: Will the Minister of Education be pleased to lay a statement showing:
- (a) the names of primary and middle schools which have been disaffiliated by the Directorate of Education in the Union Territory of Delhi this year:
- (b) the reasons for their disaffiliation;
- (c) the arrangements made for the admission of students belonging to these schools in other institutions; and
- (d) the steps taken to relieve the distress of the teachers of these schools due to non-payment of their salaries?

The Minister of Education (Dr. K. L. Shrimali): (a) to (d). A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 24.]

Shri Vaipayee: May I know if the Central Government are aware of the steps recently taken by the U.P. Government in this regard?

Dr. K. L. Shrimall: With regard to this position. I hope the hon, Member is aware that the University Grants Commission fixed up certain scales for the teachers of the constituent colleges.....

Shri Vaipayee: My question is No. 1151.

Urdu

*1151. Shri Vajpayee:
Shri Jadhav:
Shri Sarju Pandey:
Shri Mohammed Tahir:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the Central Governmen' have issued any directive to certain State Governments and Union Territories with regard to the position of Urdu language in education and administration; and
 - (b) if so, the nature of action taken by the State Governments/Union Territories in the matter?

Home Affairs The Minister of (Pandit G. B. Pant): (a) The statement of the Government of India regarding Urdu, copy of which is laid on the Table of the House. [See Appendix V, annexure No. 25.] was sent to the Governments of Uttar Pradesh, Bihar and Punjab with instructions to the Chief Commissioner of Delhi and they were asked to inform the Central Government of the action taken for the implementation of the specific points stated in paragraph 5 of the statement.

(b) The Government of Uttar Pradesh and the Delhi Administration have intimated that necessary instructions have been issued for their implementation.

Shri Vajpayee: May I know if the Central Government is satisfied with the steps recently taken by the U.P. Government in this regard?

Pandit G. B. Pant: Will he please repeat the question?

Mr. Speaker: He wants to know whether this Government is satisfied with the action of the U.P. Government. It is rather difficult for the Government to answer. The hon. Member may ask how far these suggestions have been implemented.

Oral Anapera

Pandit G. B. Pant: The U.P. Government have issued a communique unreservedly accepting the policy and the instructions contained in the statement to which I have made reference. As I have said, if in any place there is any occasion for complaint, then they will set it right. They have fully accepted the policy.

Shri Vajpayee: With regard to facilities mentioned in this statement, item No. 3 says "Facilities for instruction in Urdu should also be provided in the secondary stage of education". May I know whether it would mean that the education at secondary stage will be provided through the medium of Urdu or education will be given in Urdu at the secondary stage?

Mr. Speaker: Both mean the same thing. The hon. Member evidently wants to know whether it is taught as a language or it will be the medium of instruction.

Pandit G. B. Pant: So far as teaching of Urdu as a language is concerned, it can be taught as a language in every school, whether there are a few boys or many more boys. In these places it is not a question of Urdu language only being taught, but of Urdu medium being used where, according to the decisions of the Education Ministers' Conference the number of Urdu-knowing boys comes to the minimum fixed by that Conference.

Shri P. S. Daulta: Is the Government aware that in Punjab the entire revenue records are kept in Urdu and the Patwaris know only Hindi, with the result that the Revenue Department has been paralysed and the Punjab Government is not caring for any instruction from this Government that facilities should be given to those people for learning Urdu there?

Pandit G. B. Pant: I have received no intimation to the effect that the Revenue Department in Punjab has been paralysed.

Shri Jadhav: May I know in how many schools Urdu is being taught in primary classes?

Pandit G. B. Pant: Well, I hope it is being taught in every State in which there are Urdu-speaking boys who need education in Urdu and whose number exceeds or come to the number laid down for the purpose.

Acquisition of Lands for the National Coal Development Corporation

*1152. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the National Coal Development Corporation has been given possession of lands in the coal bearing areas of the country acquired under the Coal Bearing Areas (Acquistion and Development) Act, 1957;
- (b) whether the Corporation contemplates prospecting in any coal bearing area in Orissa; and
- (c) whether the Corporation has started opening new coal mines in the country?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) The Corporation has been given possession of lands and mining rights in the following coal bearing areas in Bihar:—

- (i) Kathara.
- (ii) Saunda-Gidi.
- (iii) Bachra.
- (b) Yes. Prospecting has been started in Balanda area.
 - (c) Yes.

Shri Panigrahi: May I know whether any assessment has been made as to the coal-bearing areas which will be available for acquirement by the National Coal Development Corporation for the remaining two years of the Five Year Plan?